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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
NEW BOMBAY BENCH, NEW BOMBAY.
CAMP AT NAGPUR.

Stamp Application No.(N)-72/90 OA 712/90
in

Shri B.R.Bhagwat,
Petkar Galli,
Badkas Chowk,
Mahal,
Nagpur - 2.

... Applicant.

V/s.

1. Divisional Railway Manager,
Central Railway,
Nagpur.

2. General Manager,
Central Railway, V.T.,
Bombay.

3. Chief Commercial Superintendent,
(Catering), Central Railway,
Bombay V.T.

4. Shri M.G.Giradkar,
Senior Catering Inspector,
C/O, D.C.S.(Catering),
Central Railway,
Nagpur.

... Respondents.

Coram: Hon'ble Member(A), Shri P.S.CHAUDHURI,
Hon'ble Member(J), Shri S.K.JAIN.

Appearances:-

Applicant by Shri A.R.Patil,
Respondents by Ms.Indira Bodade.

Oral Judgment:-

¶ Per Shri P.S.Chaudhuri, Member(A) Dated: 9.10.1990

This application under section 19 of the Administrative Tribunals Act, 1985 was filed on 8.10.1990. In it the applicant who is Senior Catering Inspector on Central Railway is challenging his transfer from Nagpur to Bombay.

2. We heard Mr.A.R.Patil, learned counsel for the applicant and Ms.Indira Bodade, learned counsel who entered appearance for the respondents. During the hearing Mr.Patil sought permission to withdraw the application on instructions as he proposed to file a representation against the proposed transfer.

3. We accordingly dispose of the application as withdrawn. Should the applicant continue to feel aggrieved after his representation has been disposed of, he is at liberty to approach this Tribunal with a fresh application.

(S.K.JAIN)
MEMBER(J)

P.S.CHAUDHURI
(P.S.CHAUDHURI)
MEMBER(A).